

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/3538/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, ¹⁶ 27 April, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- No. HC(IB) –VIG/01/2023/117-119 Dated the 17th April, 2023.
No. HC(IB) –VIG/01/2023/138-141 Dated the 24th April, 2023

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh has been granted **(i) casual leave on 13.04.2023 with station leave permission from 13.04.2023 to 16.04.2023 and (ii) casual leave on 24.04.2023**, as prayed for. A senior Judicial officer available at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/3539-3540/A, dated , 27-04-2023

Copy to:

1. Shri Gote Mega, District & Sessions Judge, Papum Pare District, Yupia,
Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT.REGISTRAR (VIGILANCE)